

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APL No. 294 OF 2017 & IA No. 668 OF 2017 & IA No. 438 OF 2018 & IA
No. 956 OF 2018**

Dated: 23rd October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member (electricity)**

In the matter of:

Eastern India Powertech Ltd.

.... Appellant(s)

Versus

Assam Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant(s) : Nandini Gore for A1

Counsel for the Respondent(s) : Mandakini Ghosh for R1
Parinay Deep Shah for R1
Ritika Singhal for R1
Avijit Roy for R2

ORDER

We have heard learned senior counsel, Mr. Sanjay Sen arguing for Respondent No.1 and learned senior counsel, Mr. Gopal Jain arguing for the Appellant at some length of time.

List the matter for reporting compliance on **04.11.2019.**

**S.D. Dubey
Technical Member (electricity)**

**Justice Manjula Chellur
Chairperson**

PR